

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5056
ANSWERED ON:09.12.2010
INCIDENT OF LOOTING
Ray Shri Rudramadhab

Will the Minister of RAILWAYS be pleased to state:

- (a) whether an incident of looting of the passengers of ``Amarapalli Express`` was reported in the media recently; and
(b) if so, the fact thereof with action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) and (b) On 20.07.2010, 5-6 criminals looted cash, ornaments and mobile phones from passengers of train no. 5707 UP (Amrapalli Express) just after its departure from Khagaria Railway station of East Central Railway and detained after pulling the alarm chain.

A case vide crime no. 36/2010 dated 20.07.2010 u/s 395 Indian Penal Code has been registered at Government Railway Police /Khagaria. After investigation, a Charge Sheet has been submitted in the court by GRP/Khagaria against 06 accused persons. The case is subjudice in the Court of Law.